

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 139 of 2013 in
DFR No. 631 of 2013
(Review Petition)
In
Appeal no. 167 of 2011

Dated : 1st July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**Gulbarga Electricity Supply Co. Ltd. ... Review Petitioner/
Appellant(s)**

Versus

M/s. JSW Steel Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Raghavendra S. Srivatsa

ORDER

The learned counsel for the Appellant seeks some more time to make submissions on the question of maintainability in the light of the latest order passed by us.

Post the matter on **12.07.2013 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/ss